

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/35405/2025 BLAPL/12161/2025	SANIT CHHANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000111/2025
2	D-BLAPL/35448/2025 BLAPL/12162/2025	BIBEK BEHERA @ BABU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	NILGIRI /32 /2024 A.D.J., NILGIRI(Baleshwar) ST/0000357/2024
3	D-BLAPL/35451/2025 BLAPL/12163/2025	ANIL SAMANTASINGHAR VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000037/2025
4	D-BLAPL/35454/2025 BLAPL/12164/2025	ALOK MAHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JODA /294 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0001011/2025
5	D-BLAPL/35461/2025 BLAPL/12165/2025	RAMESH KUMAR VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 J.M.F.C, THUAMUL-RAMPUR(Kalahandi) 2(A)CC/0000062/2025
6	D-BLAPL/35465/2025 BLAPL/12166/2025	JOGESWAR SAHU @ PINTU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /167 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000956/2025
7	D-BLAPL/35466/2025 BLAPL/12167/2025	SATTAR MOMIN VS STATE OF ODISHA	AMLAN MOHANTY VS	JODA /207 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000740/2025
8	D-BLAPL/33977/2025 BLAPL/12168/2025	JAGANNATH @ DHANANJAYA SABAR @ COLLECTOR VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	BHAWANIPATNA TOWN /246 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000621/2025
9	D-BLAPL/34920/2025 BLAPL/12169/2025	BHAKTANATH HARIJAN @ TONY VS STATE OF ODISHA	RAJIB RATH VS	NABARANGAPUR TOWN /386 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000078/2022
10	D-BLAPL/34998/2025 BLAPL/12170/2025	MAHFUZ HUSSAIN @ MAHFUJ VS STATE OF ODISHA	KHAGESWAR BEHERA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000014/2025
11	D-BLAPL/35078/2025 BLAPL/12171/2025	KAMAL SEKH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000021/2025

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12	D-BLAPL/35352/2025 BLAPL/12172/2025	RAKIBUL SK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000342/2025
13	D-BLAPL/35194/2025 BLAPL/12173/2025	MUMTAJ KHAN @ MUMTAZ KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /409 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000859/2025
14	D-BLAPL/35358/2025 BLAPL/12174/2025	SHYAM SUNDAR PANGI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MALKANGIRI /488 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangir) Spl/0000187/2023
15	D-BLAPL/35344/2025 BLAPL/12175/2025	JAGANNATH MOHARANA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	DHAULI PS /77 /2021 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0002832/2021
16	D-BLAPL/35351/2025 BLAPL/12176/2025	RAJESWAR KULDIP VS STATE OF ODISHA	KULDEEP MOHANTY VS	LAXMIPUR /118 /2025 J.M.F.C.,LAXMIPUR(Koraput) GR/0000315/2025
17	D-BLAPL/35082/2025 BLAPL/12177/2025	NAMITA SAHOO VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	NAYAGARH /231 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000676/2025
18	D-BLAPL/35367/2025 BLAPL/12178/2025	LAMBODAR NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	SAINTALA /158 /2023 A.D.J.,TITILAGARH(Balangir) ST/0000070/2023
19	D-BLAPL/35450/2025 BLAPL/12179/2025	BIRA BHARTIA @ BIRA BHARATIA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /364 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangir) Spl/0000049/2025
20	D-BLAPL/35053/2025 BLAPL/12180/2025	RAJAT GHASI @ BIRU MUKHI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /5 /2025 A.D.J.,SUNDARGARH(Sundargarh) ST/0000060/2025
21	D-BLAPL/34835/2025 BLAPL/12181/2025	BHAGABAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /304 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000470/2025
22	D-BLAPL/35469/2025 BLAPL/12182/2025	RAMAKANTA NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /493 /2025 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000086/2025
23	D-BLAPL/35471/2025	MANAS KUMAR NAYAK	PANCHANAN PANIGRAHI	/ /0

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	BLAPL/12183/2025	VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000016/2025
24	D-BLAPL/35472/2025 BLAPL/12184/2025	BAUNA @ ADHIKARI OMM PRAKASH DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /260 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000073/2025
25	D-BLAPL/35521/2025 BLAPL/12185/2025	ANAND RAUTARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000127/2025
26	D-BLAPL/34199/2025 BLAPL/12186/2025	JAGANNATH JENA @ JAGANNATHA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BARI RAMCHANDRAPUR /341 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000116/2025
27	D-BLAPL/34917/2025 BLAPL/12187/2025	ROCKY @ BHESAJ BEHERA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /297 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001629/2025
28	D-BLAPL/34936/2025 BLAPL/12188/2025	PINU DALBEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /310 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001689/2025
29	D-BLAPL/35478/2025 BLAPL/12189/2025	RABINDRA BARIK VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000091/2025
30	D-BLAPL/35200/2025 BLAPL/12190/2025	SANJIT DHALI VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /136 /2016 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000132/2016
31	D-BLAPL/35480/2025 BLAPL/12191/2025	NARASINGH DORA VS STATE OF ODISHA(VIG.)	LAL MOHAN MISHRA VS	JEYPORE VIGILANCE /33 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000023/2025
32	D-BLAPL/34817/2025 BLAPL/12192/2025	CHETAN KUMAR CHOUDHURY VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BADABAZAR /301 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001772/2025
33	D-BLAPL/35535/2025 BLAPL/12193/2025	ARPANA PRIYABRATA PATRA VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	/ / SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000030/2025
34	D-BLAPL/35062/2025 BLAPL/12194/2025	MANTU @ SUDEEP SAMANTARAY VS	ASUTOSH TRIPATHY VS	ANGUL TOWN /192 /2025 A.D.J.,ANGUL(Anugul)

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35	D-BLAPL/35275/2025 BLAPL/12195/2025	STATE OF ODISHA NIRMALA PUSTY @ PRUSTY VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CT/0000457/2025 BARANGA /522 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001495/2025
36	D-BLAPL/35462/2025 BLAPL/12196/2025	BISWAJIT @ DIPU DAS VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	PURIGHAT /254 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000634/2025
37	D-BLAPL/35412/2025 BLAPL/12197/2025	UJJWAL CHOURAISA @ UJJWAL KUMAR CHOURASIA VS STATE OF ODISHA	SATYAPADA SHARMA VS	LAHUNIPADA /214 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund) GR/0000861/2025
38	D-BLAPL/35573/2025 BLAPL/12198/2025	BRAJENDRA MALLICK VS STATE OF ODISHA	SITIKANT MISHRA VS	TUMUDIBANDHA /115 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000159/2025
39	D-BLAPL/34862/2025 BLAPL/12199/2025	CHAGA @ CHAITANYA BIRUA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	KHUNTUNI /92 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000111/2024
40	D-CMAPL/41945/2025 CMAPL/336/2025	THE DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE COMPANY LIMITED,BALASORE VS PRAVAKAR PANDA	GABRIELLA VS	// (//
41	D-CMP/40605/2025 CMP/1845/2025	ASHOK KUMAR BAL @ ASHOK BAL VS TARUN KUMAR DAS	MANOJ KUMAR PATI VS	// A.D.J.,UMERKOTE(Nabarangapur) RFA/0000001/2022
42	D-CMP/46107/2025 CMP/1846/2025	M/S. KALINGA ALLIED INDUSTRIES, ROURKELA VS PARADEEP PORT TRUST, JAGATSIGHPUR	SOURAV SUMAN BHUYAN VS	// Civil Judge(S.D)(Commercial Court),Kendrapada MS/0000128/2025
43	D-CMP/47341/2025 CMP/1847/2025	SABI BEHERA @ SABITRI BEHERA VS KRISHNA CHANDRA BEHERA	KISHORE CHANDRA SATAPATHY VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK CS/0000100/2024
44	D-CMP/47777/2025 CMP/1848/2025	BISHNUPADA BEHERA VS NISAKAR GHADAI	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwar) CS/0000300/2023
45	D-CMP/47744/2025 CMP/1849/2025	AUXILIUM CONVERT SCHOOL,KANDHAMAL VS SUKADEB NAYAK	KARUNAKAR GAYA VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhamar) CS/0000064/2023

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46	D-CMP/47300/2025 CMP/1850/2025	DINESH AGRAWAL VS S.VIJAYALAXMI	DEBENDRA KUMAR DHAR VS	// CIVIL JUDGE (JD),BARGARH(Bargarh) EC/0000002/2010
47	D-CMP/47430/2025 CMP/1851/2025	SURGRIBARA BARIK VS ARNAPURNA BEHERA	MAHESWAR MOHANTY VS	// DISTRICT & SESIONS JUDGE,BARIPADA CVREV/0000002/2025
48	D-CMP/47442/2025 CMP/1852/2025	PRAMILA PATRA VS BIMALA TOLA	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwar) CS/0000064/2016
49	D-CMP/46495/2025 CMP/1853/2025	PRATAP KUMAR BEHERA VS SATRU @ SATRUGHNA BEHERA	BHOJARAJ SETH VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000239/2021
50	D-CMP/48026/2025 CMP/1854/2025	NIHAR RANJAN MOHANTY VS SOUMYARANJAN MOHANTY	RAICHARAN MOHAPATRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK IA/0000002/2025
51	D-CMP/47905/2025 CMP/1855/2025	SANJUKTA SETHI VS KABIRAJ BHOI	PRASANTA KUMAR NANDA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001136/2009
52	D-CMP/47532/2025 CMP/1856/2025	BISHNUPRIYA PUROHIT VS SUREKHA PANDA	TUSAR KUMAR MISHRA VS	// A.D.J.,SUNDARGARH(Sundargarh) Fao/0000012/2025
53	D-CMP/47956/2025 CMP/1857/2025	MITU KUMAR JENA VS ALOK PANDA	SATYAJIT MOHAPATRA VS	// DISTRICT AND SESSIONS JUDGE,JHARASCO Fao/0000006/2024
54	D-CMP/47986/2025 CMP/1858/2025	SARBESWAR PRADHAN VS RABINDRA PRADHAN	SOUGAT DASH VS	// ADDL.SESSIONS JUDGE,NIMPARA(Puri) RFA/0000108/2016
55	D-CMP/46607/2025 CMP/1859/2025	RITU AGRAWAL @ AGARWAL VS RISIT ACHARJYA	SANKET KANUNGO VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) CS/0000068/2012
56	D-CMP/47457/2025 CMP/1860/2025	AUXILIUM CONVENT SCHOOL,KANDHAMAL VS SUKADEV NAYAK	KARUNAKAR GAYA VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhar) CS/0000053/2023
57	D-CONTC/37405/2025	GIHEJI GAMANGO	ADV.	//

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	CONTC/5568/2025	VS SHALINI PANDIT,IAS	VS	0 //
58	D-CONTC/46878/2025 CONTC/5569/2025	BRAHMANANDA DAS VS NAMITA PATTNAIK,IAS	ADV. VS	// 0 //
59	D-CONTC/46888/2025 CONTC/5570/2025	TARAKANTA MOHAPATRA VS KARTIK V,DIRECTOR,HORTICULTURE,ODISHA	ADV. VS	// 0 //
60	D-CONTC/46893/2025 CONTC/5571/2025	PADMA LOCHAN PANDA VS DR.JAGABANDHU SAHOO,DIST. EDUCATION OFFICER,BHADRAK	ADV. VS	// 0 //
61	D-CONTC/46898/2025 CONTC/5572/2025	UPENDRA PRASAD @UPENDRA PRASAD BISSOYI VS ANU GARG,PRINCIPAL SECRETARY TO GOVT., DEPARTMENT OF WATER RESOURCES, ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
62	D-CONTC/47271/2025 CONTC/5573/2025	ANURAG BOUK VS PRASANT KUMAR MOHANTY, OES I	SWAPNIL ROY VS	// 0 //
63	D-CONTC/45820/2025 CONTC/5574/2025	TAPAS KUMAR MOHANTY VS DR.SWATI MISHRA,OAS (SAG)	ADV. VS	// 0 //
64	D-CONTC/46576/2025 CONTC/5575/2025	RAJAN KHAN VS JITENDRA PRASAD SINGH,PRESIDING OFFICER,DEBTS RECOVERY TRIBUNAL,CDA,CUTTACK	ADV. VS	// 0 //
65	D-CONTC/46770/2025 CONTC/5576/2025	DINAKRISHNA PANDA VS DHARMENDRA SHARMA,JOINT DIRECTOR GEOLOGY,DHENKANAL	ADV. VS	// 0 //
66	D-CONTC/46787/2025 CONTC/5577/2025	DR.SURESH KUMAR JENA VS KALI PRASANNA MOHAPATRA,IAS	ADV. VS	// 0 //
67	D-CONTC/47388/2025 CONTC/5578/2025	BIJAY KUMAR SAYBABU VS DEBI PRASAD ROUT, EXECUTIVE OFFICER BARIPADA MUNCIPALITY,BARIPADA	M/S MANAS PATI VS	// 0 //
68	D-CONTC/46746/2025 CONTC/5579/2025	HRUSHIKESH PANI VS	MANOJ KUMAR PANDA VS	// 0

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		KIRANDEEP KAUR SAHOTA,IAS,COMMISSIONER, CUTTACK MUNICIPAL CORPORATION		//
69	D-CONTC/45717/2025 CONTC/5580/2025	GAJENDRA PRASAD PALAI VS	M/S KRISHNA CHANDRA SAHU VS	// ()
70	D-CONTC/46248/2025 CONTC/5581/2025	ASWATHY S, IAS,COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT., ODISHA PARAMESWAR DEY VS	SANGRAM JENA VS	// ()
71	D-CONTC/47222/2025 CONTC/5582/2025	ARVIND AGRAWAL,IAS,COMMISSIONER-CUM- SECRETARY TO GOVT. OF ODISHA, HIGHER EDUCATION DEPARTMENT ABHIMANYU NAYAK VS	ADV. VS	// ()
72	D-CONTC/47226/2025 CONTC/5583/2025	N.S.THIRUMALA NAIK,PRINCIPAL SECRETARY,SCHOOL AND MASS EDUCATION DEPT,ODISHA SUMANTA KUMAR BEHERA VS	ADV. VS	// ()
73	D-CONTC/46850/2025 CONTC/5584/2025	N.S.THIRAMALA NAYAK,COMMISSIONER--CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,ODISHA M/S. BANSAL INFRAPROJECTS PVT. LTD. VS	ADV VS	// ()
74	D-CONTC/47217/2025 CONTC/5585/2025	VIR VIKRAM YADAV, FORMER SECRETARY, WORKS DEPARTMENT, ODISHA LINGARAJ BISWAL VS	ADV. VS	// ()
75	D-CONTC/44271/2025 CONTC/5586/2025	ARINDAM DAKUA,DIRECTOR,MUNICIPAL ADMINISTRATION HOUSING AND URBAN DEPARTMENT GOVT. OF ORISSA SIRLA MOHAN RAO VS	ADV VS	// ()
76	D-CONTC/46187/2025 CONTC/5587/2025	BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA RASHMITA JENA VS	ADV VS	// ()
77	D-CONTC/46668/2025 CONTC/5588/2025	AKSHAY SUNIL AGRAWAL, COLLECTOR NAYAGARH RASMITA BEHERA VS	ADV. VS	// ()
78	D-CONTC/46995/2025 CONTC/5589/2025	PRAHLAD NARAYAN SHARMA, IAS MIHIR KUMAR PAL VS	AJAYA KUMAR TRIPATHY VS	// ()
79	D-CONTC/47077/2025 CONTC/5590/2025	MANOJ KUMAR PADHY,DIRECTOR,TEACHER EDUCATION AND SCERT,ODISHA RAJANIKANTA SAHOO VS	SANGRAM JENA VS	// ()
		ARVIND AGRAWAL,IAS,COMMISSIONER-CUM- SECRETARY TO GOVT.OF ODISHA,HIGHER EDUCATION DEPARTMENT,ODISHA		//

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80	D-CONTC/47109/2025 CONTC/5591/2025	SANJIB KUMAR SINGH VS MANOJ AHUJA,IAS	ADYASIDHI MISHRA VS	// () //
81	D-CONTC/41598/2025 CONTC/5592/2025	AKSHAYA KUMAR JENA VS RAJESH AGGARWAL,IAS	ADV. VS	// () //
82	D-CONTC/44615/2025 CONTC/5593/2025	AKSHAYA KUMAR MOHANTY VS ARAVIND AGRAWAL, IAS,COMMISSIONER-CUM-SECRETARY TO GOVERNMENT, HIGHER EDUEATION DEPARTMENT, ODISHA	ADV. VS	// () //
83	D-CONTC/44617/2025 CONTC/5594/2025	GOURI KUMARI PANI VS ARAVIND AGRAWAL, IAS,COMMISSIONER CUM SECRETARY TO GOVERNMENT, HIGHER EDUCATION DEPARTMENT, ODISHA	ADV. VS	// () //
84	D-CONTC/47399/2025 CONTC/5595/2025	DEBARAJ SAHU VS SANTOSH KUMAR NAYAK,OAS(SS)	ADV. VS	// () //
85	D-CONTC/47405/2025 CONTC/5596/2025	SUSIL KUMAR BISWAL VS SANTOSH KUMAR NAYAK,OAS, SS	ADV. VS	// () //
86	D-CRLA/35310/2025 CRLA/1318/2025	KISHORE CHANDRA KHARSEL VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHY VS	SAMBALPUR VIGILANCE /14 /2022 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) CT/0000035/2022
87	D-CRLA/34223/2025 CRLA/1319/2025	AJU MUKHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BAGDIA /154 /2025 A.D.J.,ANGUL(Anugul) CT/0000086/2025
88	D-CRLA/35579/2025 CRLA/1320/2025	SAPAN KUMAR NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DAITARI /60 /2019 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000144/2022
89	D-CRLA/35710/2025 CRLA/1321/2025	BALARAM MUNDA @ BADRAM VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JAMDA PS /81 /2021 SPECIAL JUDGE (POCSO), BARIPADA(M) Spl/0000136/2021
90	D-CRLA/34630/2025 CRLA/1322/2025	BIPIN KHARSEL@KANHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /479 /2022 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CT/0000055/2023
91	D-CRLA/35386/2025	ARAT CHATI@ARATA CHHATI	UMAKANTA BARIK	DABUGAM /123 /2015

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	CRLA/1323/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000045/2020
92	D-CRLA/14721/2025 CRLA/1324/2025	KIRAN KUMAR SI VS STATE OF ODISHA	SANJEEB KUMAR BEHERA VS	MURUDA /136 /2024 AD HOC ADDL.DIST. JUDGE (FTSC), BALASORE Spl/0000032/2024
93	D-CRLA/34480/2025 CRLA/1325/2025	KALIA POLEI@PADMA CHARAN PALAI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KHALLIKOTE /266 /2020 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000009/2020
94	D-CRLA/35304/2025 CRLA/1326/2025	BHAKUA@BHAKU@DEEPAK GIRI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /326 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000103/2025
95	D-CRLMA/35575/2025 CRLMA/168/2025	BHARAT KUMAR SAHOO VS STATE OF ODISHA	ADV. VS	BANSADA /210 /2024 () //
96	D-CRLMC/35424/2025 CRLMC/4870/2025	BULU@SAROJ BEHERA@SAROJ KUMAR BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BALASORE SADAR /302 /2014 S.D.J.M.,BALASORE(Baleshwar) CT/0002461/2014
97	D-CRLMC/35132/2025 CRLMC/4871/2025	DILU@DILLIP@DILIP SETHY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA PS /790 /2012 2ND A.D.J,KHURDA(Khordha) ST/0000048/2013
98	D-CRLMC/34264/2025 CRLMC/4872/2025	ASHOK KUMAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	MANCHESWAR P.S. /125 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000317/2025
99	D-CRLMC/34470/2025 CRLMC/4873/2025	HEMANTA KUMAR SAHU VS STATE OF ODISHA	DURGA PRASAD JENA VS	JONK /289 /2022 DIST. & SESSIONS JUDGE,NAWAPARA(Balasore) ST/0000017/2024
100	D-CRLMC/34556/2025 CRLMC/4874/2025	BABAJI CHARAN DAS VS STATE OF ODISHA(VIG.)	BANSHIDHAR SATAPATHY VS	CUTTACK VIGILANCE /58 /2009 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000052/2016
101	D-CRLMC/34105/2025 CRLMC/4875/2025	LINAJ PATTANAIK VS ARUN KUMAR PRADHAN	ANIRUDHA DAS VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) ICC/0000003/2023
102	D-CRLMC/35340/2025 CRLMC/4876/2025	UGRASEN PATRA VS	SUSHANTA KUMAR JOSHI VS	/ /0 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA

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103	D-CRLMC/35585/2025 CRLMC/4877/2025	STATE OF ODISHA DULI @ BULI PRADHAN VS STATE OF ODISHA	PURNA CHANDRA DAS VS	CT/0000012/2015 BANAPUR P.S. /290 /2021 A.D.J.,KHURDA(Khordha) ST/0000107/2022
104	D-CRLMC/34500/2025 CRLMC/4878/2025	PRASANNA KUMAR PATEL VS STATE OF ODISHA(VIG.)	BIPLABA P.B. BAHALI VS	SAMBALPUR VIGILANCE /75 /2009 SPL.JUDGE (VIG), SUNDERGARH(Sundar CT/0000037/2013
105	D-CRLMC/34993/2025 CRLMC/4879/2025	KAILASH KUMAR MUKHI VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	PHIRINGIA /224 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000880/2024
106	D-CRLMC/34717/2025 CRLMC/4880/2025	GIRIJA SHANKAR SAMANTARAY VS RASHMI MOHANTY	SANTOSH KUMAR DASH VS	/ /0 JUDGE FAMILY COURT-II,BHUBANESW Crp/0000249/2022
107	D-CRLMC/35696/2025 CRLMC/4881/2025	FUKUNA@BAINA BEHERA@FUKUNA BEHERA BAINA@BAPINA BEHERA VS STATE OF ODISHA	MANGU NANDY VS	JAGATSINGPUR /544 /2024 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur GR/0001071/2024
108	D-CRLMC/35119/2025 CRLMC/4882/2025	DEBADUTTA DASH VS STATE OF ODISHA	PRABIN DAS VS	CUTTACK VIGILANCE /39 /2001 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu GR/0000039/2001
109	D-CRLMC/35348/2025 CRLMC/4883/2025	MANJULATA BEHERA VS JAYANT KUMAR SWAIN	BASUDEV PUJARI VS	CHANDRASEKHARPUR /509 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001101/2024
110	D-CRLMC/35445/2025 CRLMC/4884/2025	PRAMOD KUMAR JENA @ PRAMOD JENA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /127 /2013 A.D.J.,ASKA(Ganjam) ST/0000091/2014
111	D-CRLMC/34901/2025 CRLMC/4885/2025	BHIKARI CHARAN NAYAK VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	DHENKANAL TOWN /282 /2016 C.J (S.D) (W)-ASJ, DHENKANAL(Dhenkan CT/0000261/2024
112	D-CRLMC/35491/2025 CRLMC/4886/2025	ASHOK KUMAR JENA VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /86 /2021 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000121/2021
113	D-CRLMC/35511/2025 CRLMC/4887/2025	MAHADEV KARMI VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /15 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000047/2025

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114	D-CRLMC/24805/2025 CRLMC/4888/2025	S.KAMARAJU ACHARY VS STATE OF ODISHA	SURAJ MOHANTY VS	DHARAKOT PS /138 /2016 J.M.F.C.,ASKA(Ganjam) ST/0000037/2017
115	D-CRLMC/35817/2025 CRLMC/4889/2025	SADASAN BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /91 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000137/2023
116	D-CRLMC/35825/2025 CRLMC/4890/2025	SATYABAN CHEREGUNE @ SATYABAN CHIRGUNI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /12 /2022 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000007/2022
117	D-CRLMC/34103/2025 CRLMC/4891/2025	MATTA MANIKESWAR RAO @ M.MANIKESWAR RAO VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /219 /2018 C.J.M.,NAWARANGPUR(Nabarangapur) GR/0000756/2018
118	D-CRLMC/35826/2025 CRLMC/4892/2025	RAJESH SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000059/2025
119	D-CRLMC/35914/2025 CRLMC/4893/2025	CHITRASEN BARIK VS SHRIRAM FINANCE LTD.	PABITRA KUMAR NAYAK VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000151/2023
120	D-CRLMC/35743/2025 CRLMC/4894/2025	KULU NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAGIRI P.S. /626 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001568/2025
121	D-CRLMC/35706/2025 CRLMC/4895/2025	ANIRUDHA BARIK@RAJA VS STATE OF ODISHA	DEVASHIS PANDA VS	KHANDAGIRI P.S. /472 /2024 A.D.J.,BHUBANESWAR(Khordha) CRMC/0000151/2024
122	D-CRLMC/34914/2025 CRLMC/4896/2025	SAJAN ANSARI@MD.AFTAB ALAM VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	LATHIKATA /146 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001456/2025
123	D-CRLMC/35131/2025 CRLMC/4897/2025	ANANTA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	NUAGAON /97 /2020 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000088/2020
124	D-CRLMC/35133/2025 CRLMC/4898/2025	SADA@SADANANDA BAG VS STATE OF ODISHA	ANAM CHARAN PANDA VS	KHAPRAKHOL /52 /2003 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000237/2003
125	D-CRLMC/35282/2025	HEMANTA KUMAR SAHU	SURYAKANTA DWIBEDI	/ /0

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	CRLMC/4899/2025	VS STATE OF ODISHA	VS	CIVIL JUDGE (JD) CUM JMFC, RASAGO ICC/0000121/2016
126	D-CRLMC/35927/2025 CRLMC/4900/2025	SASHIKANTA MOHANTY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	//0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur)
127	D-CRLMP/35517/2025 CRLMP/1529/2025	SUPRABHA DAS VS SUBHASISH DASH	ACHYUTANANDA PATTANAİK VS	ICC/0000053/2024 //0 JUDGE FAMILY COURT-II,BHUBANESW
128	D-CRLMP/34535/2025 CRLMP/1530/2025	SUSANTA KUMAR DASH VS DEPUTY COMMNR. OF POLICE, BBSR	RAMAKANTA DAS VS	//0 ()
129	D-CRLMP/35081/2025 CRLMP/1531/2025	DILIP @ DILLIP RANJAN NAYAK VS HIMADRI NANDINI SWAIN	SURYA PRATAP DEO VS	//0 ()
130	D-CRLMP/35513/2025 CRLMP/1532/2025	DAYARAM GOND VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	//0 ()
131	D-CRLMP/35362/2025 CRLMP/1533/2025	PRASANNA KUMAR PANDA@PRASANNA KU. PANDA VS STATE OF ODISHA	SUSMITA PATTNAİK VS	//0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
132	D-CRLREV/35437/2025 CRLREV/925/2025	S.RAJANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko
133	D-CRLREV/35476/2025 CRLREV/926/2025	ASHOK DEHURY VS STATE OF ODISHA	PRADIPTA BEURA VS	// MIS.CASE/0000151/2025
134	D-FAO/47599/2025 FAO/498/2025	THE MANAGER, LEGAL, M/S. RELIANCE GENERAL INSURANCE COMPANY LIMITED VS AMAR PARIDA	CHBSA PRASAD DUTTA VS	// COMMISSIONER EMPLOYEES COMPEN
135	D-FAO/42213/2025 FAO/499/2025	DEBI PRASAD DASH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// STATE EDUCATION TRIBUNAL,BHUBA
136	D-LAA/47083/2025 LAA/59/2025	BISWANATH GOND VS	SAMVIT MOHANTY VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka

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137	D-MACA/45478/2025 MACA/1245/2025	SPECIAL LAND ACQUISITION OFFICER, KALAHANDI D.M.,CHOLA MS GENERAL INSURANCE CO. LTD.,BBSR VS MALATI MAJHI	GIRIJA PRASAD DUTTA VS	MJC/0000188/1997 // 1ST M.A.C.T., ANGUL(Anugul) Mac/0000075/2024
138	D-MACA/47040/2025 MACA/1246/2025	ARATI ROUT VS KANDURI PARIDA	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000201/2021
139	D-MACA/44989/2025 MACA/1247/2025	ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BBSR VS G.KUMARI	RIMJHIMBALA PATI VS	// DISTRICT AND SESSIONS JUDGE,NAWA Mac/0000013/2024
140	D-MATA/47287/2025 MATA/444/2025	JANMEJAYA TRIPATHY VS LIZA MOHAPATRA	RAKESH RANJAN DASH VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000137/2022
141	D-MATA/47378/2025 MATA/445/2025	MADHUMITA JAMES VS TANMAYA MOHANTY	PRATYUSHA NAIDU VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000423/2019
142	D-RPFAM/47292/2025 RPFAM/362/2025	JANMEJAYA TRIPATHY VS LIZA MOHAPATRA	RAKESH RANJAN DASH VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000132/2017
143	D-RSA/46742/2025 RSA/585/2025	GANESHWAR SAHOO VS BASANTA KUMAR SAHOO	BIBHUDHANANDA MUDULI VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000011/2025
144	D-RSA/45698/2025 RSA/586/2025	JAGDISH PARIDA VS PRITISWAPRIYADARSANI PARIDA@SWAIN	BAIJAYANTI MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000051/2017
145	D-RVWPET/40591/2025 RVWPET/255/2025	MOHAN CHARAN ROUSTRAY VS GULURMAYEE MOHANTY	DHANANJAYA MUND VS	// () //
146	D-RVWPET/48034/2025 RVWPET/256/2025	RAJESH BISWAL VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// () //
147	D-RVWPET/47031/2025 RVWPET/257/2025	MIHIR KUMAR NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //

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148	D-STREV/47080/2025 STREV/45/2025	M/S. DRB CONSTRUCTION,BHUBANESWAR VS THE STATE OF ODISHA	ASIT KUMAR DASH VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000389/2017
149	D-TRP(C)/47860/2025 TRP(C)/409/2025	SWATI SWAPNA SARANGI VS RUDRANARAYAN DASH	VIVASWAT MOHAPATRA VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000145/2025
150	D-WA/47587/2025 WA/1823/2025	HIRAMANI MURMU VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
151	D-WA/46950/2025 WA/1824/2025	STATE OF ODISHA VS CHAMPA BEHERA	SASWAT DAS,A.G.A VS	// 0 //
152	D-WA/46954/2025 WA/1825/2025	STATE OF ODISHA VS NILAMADHAB SAHOO	SASWAT DAS,A.G.A VS	// 0 //
153	D-WA/46914/2025 WA/1826/2025	STATE OF ODISHA VS PRASANTA MUDULI	SASWAT DAS,A.G.A VS	// 0 //
154	D-WA/47673/2025 WA/1827/2025	STATE OF ODISHA VS CH. SYAM SUNDAR PATRO	SASWAT DAS,A.G.A VS	// 0 //
155	D-WA/46951/2025 WA/1828/2025	STATE OF ODISHA VS MAMATA @ MAMI BHOI	SASWAT DAS,A.G.A VS	// 0 //
156	D-WA/47655/2025 WA/1829/2025	STATE OF ODISHA VS PRAMOD KUMAR PADHI	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
157	D-WA/46956/2025 WA/1830/2025	STATE OF ODISHA VS CHANDRAKANTI SAHOO	SASWAT DAS,A.G.A VS	// 0 //
158	D-WA/46477/2025 WA/1831/2025	BISWAJIT KHUNTIA VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
159	D-WA/46484/2025	KAMALAKANTA PATRI	RABI NARAYAN MISHRA	//

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	WA/1832/2025	VS D.G. AND I.G. OF POLICE , ORISSA , CUTTACK	VS	0 //
160	D-WP(C)/46399/2025 WP(C)/33193/2025	M/S. SHREE AMBIKA FODDERS INDUSTRIES, CUTTACK VS COMMISSIONER OF CT AND GST, CUTTACK	SANTOSH KUMAR MISHRA VS	// 0 //
161	D-WP(C)/46953/2025 WP(C)/33194/2025	SUMATI SAHU VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
162	D-WP(C)/46590/2025 WP(C)/33195/2025	BABAJI SAMANTRAY VS THE STATE OF ODISHA	NALINI KUMAR JENA VS	// 0 //
163	D-WP(C)/46747/2025 WP(C)/33196/2025	BARUNA PRADHAN VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
164	D-WP(C)/46704/2025 WP(C)/33197/2025	KUMUDINI MEHER VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
165	D-WP(C)/45696/2025 WP(C)/33198/2025	SIMANCHAL MAHARANA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
166	D-WP(C)/46155/2025 WP(C)/33199/2025	ANIL KUMAR LENKA VS COMMISSIONER CUM SECY, GOVT OF ODISHA FOOD SUPPLIES AND CONSUMER WELFARE DEPT,BBSR	PRASANNA KUMAR NAYAK VS	// 0 //
167	D-WP(C)/47299/2025 WP(C)/33200/2025	NALINI KUMARI SWAIN VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
168	D-WP(C)/46415/2025 WP(C)/33201/2025	BUDHEI SAHU VS COLLECTOR SUBARNAPUR	NIRANJAN LENKA VS	// 0 //
169	D-WP(C)/46531/2025 WP(C)/33202/2025	SIDHARTHA SANKAR PATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
170	D-WP(C)/45448/2025 WP(C)/33203/2025	P.JITENDRA PATRA VS	PRASANTA KUMAR SATAPATHY VS	// 0

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171	D-WP(C)/44290/2025 WP(C)/33204/2025	REGISTRAR CIVIL COURT, GANJAM JASMINA PRUSTY VS STATE OF ODISHA	BIKRAM SENAPATI VS	// // ()
172	D-WP(C)/47304/2025 WP(C)/33205/2025	ANJALI KANHAR VS THE STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// () //
173	D-WP(C)/47518/2025 WP(C)/33206/2025	PADMABATI KANHAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// () //
174	D-WP(C)/46965/2025 WP(C)/33207/2025	SAMBHU KHARSEL VS REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR	NIRANJAN LENKA VS	// () //
175	D-WP(C)/45527/2025 WP(C)/33208/2025	SAJAN KUMAR ROUT VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR	SRIMAN ARPIT MOHANTY VS	// () //
176	D-WP(C)/46913/2025 WP(C)/33209/2025	RANJITA MALIK VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// () //
177	D-WP(C)/46971/2025 WP(C)/33210/2025	KAILASH CHANDRA DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// () //
178	D-WP(C)/47046/2025 WP(C)/33211/2025	PRITAM RANJAN SAMAL VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// () //
179	D-WP(C)/47892/2025 WP(C)/33212/2025	SARAT KUMAR UPADHYAY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// () //
180	D-WP(C)/47326/2025 WP(C)/33213/2025	SANJAY KUMAR NANDA VS GENERAL MANAGER, ODISHA GRAMYA BANK, GANDAMUNDA, KHURDA	BIKRAMADITYA BHARAT NANDAN DWIBEDI VS	// () //
181	D-WP(C)/46945/2025 WP(C)/33214/2025	BINODINI BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //

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182	D-WP(C)/47082/2025 WP(C)/33215/2025	RASHMI RANJAN NISHANK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
183	D-WP(C)/47085/2025 WP(C)/33216/2025	SAPHALA PRUSTY VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
184	D-WP(C)/47006/2025 WP(C)/33217/2025	PRAFULLA CHANDRA PANDA VS CHIEF EXECUTIVE OFFICER (CEO), TPCODL, BHUBANESWAR	JATINDRA KUMAR MOHAPATRA VS	// 0 //
185	D-WP(C)/47387/2025 WP(C)/33218/2025	PUNJAB NATIONAL BANK, BUDHARAJA BRANCH VS STATE OF ODISHA	TUNA SAHU VS	// 0 //
186	D-WP(C)/47473/2025 WP(C)/33219/2025	KHAGESWAR MALLICK VS ODISHA GRAMEEN BANK, KHORDHA	ABHAYA KUMAR SHARMA VS	// 0 //
187	D-WP(C)/47216/2025 WP(C)/33220/2025	PRANAKRUSHNA BEHERA VS COLLECTOR, SUNDERGARH	SUBHENDU KAR VS	// 0 //
188	D-WP(C)/47089/2025 WP(C)/33221/2025	DHARMENDRA MUND VS ASSESSING OFFICIAL SDO (ELECTRICAL), TPWODL, JUNAGARH, KALAHANDI	SAMVIT MOHANTY VS	// 0 //
189	D-WP(C)/47094/2025 WP(C)/33222/2025	PRADEEP KUMAR BAHINIPATI VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
190	D-WP(C)/47844/2025 WP(C)/33223/2025	RAJESH CHANDRA PATI VS STATE OF ODISHA	SATYA SINDHU KASHYAP VS	// 0 //
191	D-WP(C)/38562/2025 WP(C)/33224/2025	SURUPA BLOCK SATRIYA MAHILA MAHASANGHA, NISCHITKOILI BLOCK, NAREDN VS STATE OF ODISHA	DR. H. K. SINGH VS	// 0 //
192	D-WP(C)/47675/2025 WP(C)/33225/2025	AMITA RANI NANDA VS STATE OF ODISHA	RASHMI NARAYAN PATNAIK VS	// 0 //
193	D-WP(C)/47133/2025	PRAKASH CHANDRA SINGH	JYOTIRMOY MOHAPATRA	//

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	WP(C)/33226/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/47156/2025 WP(C)/33227/2025	BANCHHANIDHI INSTITUTE OF MEDICAL SCIENCE, BALASORE VS STATE OF ORISSA	PRITAM KUMAR MOHANTY VS	// 0 //
195	D-WP(C)/47283/2025 WP(C)/33228/2025	PADMABATI DASH VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
196	D-WP(C)/47784/2025 WP(C)/33229/2025	SAYAMDEEP MOHANTY VS COMMISSIONER, CT AND GST ODISHA, CUTTACK	SATYABRATA MOHAPATRA VS	// 0 //
197	D-WP(C)/46609/2025 WP(C)/33230/2025	SUBHASH SAO VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //
198	D-WP(C)/46599/2025 WP(C)/33231/2025	SANGRAM KISHOR MALLICK VS SUB-COLLECTOR, CUTTACK	ASMIYA RANJAN MAJHI VS	// 0 //
199	D-WP(C)/46595/2025 WP(C)/33232/2025	ANTARYAMI NAYAK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
200	D-WP(C)/45220/2025 WP(C)/33233/2025	SRI JAGANNATH WATER PUMPS PVT. LTD., GANJAM VS STATE OF ODISHA	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //
201	D-WP(C)/46716/2025 WP(C)/33234/2025	PRADEEP KUMAR MALLICK VS BRANCH MANAGER, CANARA BANK, DANDISAHI BRANCH, KENDRAPADA	NALINI KANTA DASH VS	// 0 //
202	D-WP(C)/47778/2025 WP(C)/33235/2025	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
203	D-WP(C)/46715/2025 WP(C)/33236/2025	PUSPALATA MISHRA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
204	D-WP(C)/47286/2025 WP(C)/33237/2025	PRADIP KUMAR MOHANTY VS	KAMALAKANTA NAYAK VS	// 0

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205	D-WP(C)/47140/2025 WP(C)/33238/2025	CHAIRMAN CUM MANAGING DIRECTOR OSRTC, BBSR PADMA CHARAN SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //
206	D-WP(C)/46891/2025 WP(C)/33239/2025	SHIVSANKAR MOHANTY VS THE STATE OF ODISHA	VS	// 0 //
207	D-WP(C)/47146/2025 WP(C)/33240/2025	MURALIDHAR NAHAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
208	D-WP(C)/46355/2025 WP(C)/33241/2025	BHABAGRAHI MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
209	D-WP(C)/46897/2025 WP(C)/33242/2025	Dr. MAHESWAR DAS VS STATE OF ODISHA	BISWABIJAYABAXI ACHARYA VS	// 0 //
210	D-WP(C)/46780/2025 WP(C)/33243/2025	SUNAYANA PRADHAN VS THE CEO, TPNODL, BALASORE	KUMARBAR NAYAK VS	// 0 //
211	D-WP(C)/46406/2025 WP(C)/33244/2025	M/S MUKAND LTD, MAHARASTRA VS COMMISSIONER OF SALES TAX, CT AND GST, CUTTACK	SANTOSH KUMAR MISHRA VS	// 0 //
212	D-WP(C)/47657/2025 WP(C)/33245/2025	SABITA PARICHHA VS E.S.I DEPT., BHUBNAESWAR	BIDISHA SAHU VS	// 0 //
213	D-WP(C)/48025/2025 WP(C)/33246/2025	MRUTYUNJAY ROUT VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
214	D-WP(C)/47181/2025 WP(C)/33247/2025	UDAYANATH DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
215	D-WP(C)/47128/2025 WP(C)/33248/2025	DHIROJ KUMAR TRIPATHY VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //

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216	D-WP(C)/48011/2025 WP(C)/33249/2025	MINATI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
217	D-WP(C)/48012/2025 WP(C)/33250/2025	RAM PRASAD SINHA VS COLLECTOR AND DIST.MAGISTRATE NABARANGPUR	JYOTIRMAYA SAHOO VS	// 0 //
218	D-WP(C)/47099/2025 WP(C)/33251/2025	SAROJINI BARIK VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
219	D-WP(C)/47145/2025 WP(C)/33252/2025	NIKUNJA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
220	D-WP(C)/47157/2025 WP(C)/33253/2025	SUPREME TASK GENERAL HOSPITAL AND NETRANIKETAN, BALANGIR VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
221	D-WP(C)/46757/2025 WP(C)/33254/2025	MALAYA RANJAN PATI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
222	D-WP(C)/47225/2025 WP(C)/33255/2025	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
223	D-WP(C)/47719/2025 WP(C)/33256/2025	PRADIPTA KUMAR BISWAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
224	D-WP(C)/47159/2025 WP(C)/33257/2025	STATESMAN ACADEMY OF MEDICAL SCIENCE, CUTTACK VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
225	D-WP(C)/47256/2025 WP(C)/33258/2025	SRIKANTA TRIPATHY VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
226	D-WP(C)/47871/2025 WP(C)/33259/2025	BINIKA NAC PRIMARY AGRICULTURALCO-OPERATIVE SOCIETY, SONEPUR VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
227	D-WP(C)/47870/2025	BHANDAR PRIMARY AGRICULTURAL COOPERATIVE SOCIETY, SONEPUR	ASHIS KUMAR MISHRA	//

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	WP(C)/33260/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/46980/2025 WP(C)/33261/2025	ANSHUMAN PRADHAN VS LULIPTA BEURA	ASHOK DAS VS	// 0 //
229	D-WP(C)/47177/2025 WP(C)/33262/2025	JUGAL KISHORE GAHAN VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
230	D-WP(C)/47756/2025 WP(C)/33263/2025	DR.INDU YADAV VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
231	D-WP(C)/48032/2025 WP(C)/33264/2025	TRIBHUBAN DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
232	D-WP(C)/47234/2025 WP(C)/33265/2025	RASHMITA RANI SAHOO VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
233	D-WP(C)/47494/2025 WP(C)/33266/2025	PRATYUS SAHOO VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
234	D-WP(C)/46984/2025 WP(C)/33267/2025	MADHUPURA SEVA CO-OPERATIVE SOCIETY LTD.BALESWAR VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
235	D-WP(C)/47653/2025 WP(C)/33268/2025	NARESH KUMAR KUKREJA VS STATE OF ODISHA	ANISH PATTNAYAK VS	// 0 //
236	D-WP(C)/47371/2025 WP(C)/33269/2025	BABULA NAIK VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
237	D-WP(C)/47572/2025 WP(C)/33270/2025	GOURANGA BHUYAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
238	D-WP(C)/47583/2025 WP(C)/33271/2025	RAM KRISHNA HADU PADHI VS	BIJAYA KUMAR BEHERA 1 VS	// 0

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239	D-WP(C)/47638/2025 WP(C)/33272/2025	STATE OF ODISHA JAY PRAKASH SETHY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// // ()
240	D-WP(C)/47845/2025 WP(C)/33273/2025	PRADIPTA KUMAR MOHAPATRA VS THE ORISSA STATE FINANCIAL CORPORATION, CUTTACK	P.ANUP DASH VS	// ()
241	D-WP(C)/47118/2025 WP(C)/33274/2025	PRABHAT KUMAR MOHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// ()
242	D-WP(C)/46955/2025 WP(C)/33275/2025	PUSPANJALI DAS@NAYAK VS UNION OF INDIA	PARTHA SARATHI DAS VS	// ()
243	D-WP(C)/45290/2025 WP(C)/33276/2025	PRAFULLA KUMAR PRUSTY VS STATE OF ODISHA	SWETALANA DAS VS	// ()
244	D-WP(C)/47718/2025 WP(C)/33277/2025	DIGAMBAR BEHERA VS THE UNION OF INDIA	SIDHARTHA SANKAR RAY (2) VS	// ()
245	D-WP(C)/47884/2025 WP(C)/33278/2025	BIDESHI BEHERA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// ()
246	D-WP(C)/47908/2025 WP(C)/33279/2025	JEETESH RANJAN BEHERA VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// ()
247	D-WP(C)/47123/2025 WP(C)/33280/2025	SUKDEV JHANKAR VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// ()
248	D-WP(C)/46841/2025 WP(C)/33281/2025	SUSIL RAY VS STATE OF ORISSA	MANORANJAN MISHRA VS	// ()
249	D-WP(C)/47888/2025 WP(C)/33282/2025	SUSANT KUMAR PRADHAN VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// ()

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250	D-WP(C)/48033/2025 WP(C)/33283/2025	SUBHASH CHAND BHURA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
251	D-WP(C)/47182/2025 WP(C)/33284/2025	MADAN MOHAN NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
252	D-WP(C)/47148/2025 WP(C)/33285/2025	PRADOSH KUMAR SETHY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
253	D-WP(C)/46819/2025 WP(C)/33286/2025	RATNAMALA NAYAK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
254	D-WP(C)/47961/2025 WP(C)/33287/2025	JITENDRA MAHAKUDA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
255	D-WP(C)/47724/2025 WP(C)/33288/2025	DR.NAMITA MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
256	D-WP(C)/47183/2025 WP(C)/33289/2025	GIRISH CHANDRA SAHU VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	// 0 //
257	D-WP(C)/47709/2025 WP(C)/33290/2025	SOUMENDRA KUMAR PRADHAN VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, KANDHAMAL RANGE	DAITARI BEHERA VS	// 0 //
258	D-WP(C)/47655/2025 WP(C)/33291/2025	M/S ARIHANT ELECTRICALS AND ENGINEERS,TITILAGARH,BOLANGIR VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// 0 //
259	D-WP(C)/46711/2025 WP(C)/33292/2025	PRABIR KUMAR HARICHANDAN VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
260	D-WP(C)/47208/2025 WP(C)/33293/2025	SUBAS MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
261	D-WP(C)/47584/2025	KUSHA NAYAK	KAMALAKANTA NAYAK	//

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	WP(C)/33294/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/45282/2025 WP(C)/33295/2025	BHIKARI CHANDRA DAS VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
263	D-WP(C)/47593/2025 WP(C)/33296/2025	ASHUTOSH SARANGI VS UNION OF INDIA	RASHMI NARAYAN PATNAIK VS	// 0 //
264	D-WP(C)/47043/2025 WP(C)/33297/2025	SUBHAKANTA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
265	D-WP(C)/46814/2025 WP(C)/33298/2025	HIRENDRA KUMAR NAYAK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
266	D-WP(C)/46570/2025 WP(C)/33299/2025	RABINARAYAN SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
267	D-WP(C)/45537/2025 WP(C)/33300/2025	BASANTA KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
268	D-WP(C)/45256/2025 WP(C)/33301/2025	PRADEEP PATTNAIK VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
269	D-WP(C)/47636/2025 WP(C)/33302/2025	SUNITA NAIK VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
270	D-WP(C)/46864/2025 WP(C)/33303/2025	LAXMI PRIYA RAULA VS STATE OF ODISHA	SAILOSH NARAYAN BISWAL VS	// 0 //
271	D-WP(C)/46387/2025 WP(C)/33304/2025	AYUB KHAN VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
272	D-WP(C)/46223/2025 WP(C)/33305/2025	PRADIPTA KUMAR MOHANTY VS	SAMEER KUMAR DAS VS	// 0

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273	D-WP(C)/47641/2025 WP(C)/33306/2025	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CROPORATION, BHUBANESWAR SWARUP KUMAR MAHAPATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// // ()
274	D-WP(C)/47432/2025 WP(C)/33307/2025	SABITRI BEHERA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// () //
275	D-WP(C)/47202/2025 WP(C)/33308/2025	RATNAMALA NAYAK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// () //
276	D-WP(C)/47198/2025 WP(C)/33309/2025	PRASANA KUMAR SETHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
277	D-WP(C)/47497/2025 WP(C)/33310/2025	RAJESH KUMAR BALABANTARAY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// () //
278	D-WP(C)/48027/2025 WP(C)/33311/2025	M/S.NEELACHAL ISPAT NIGAM LTD, JAJPUR VS STATE IMPLEMENTATION AND EVALUATION OFFICER-CUM- LABOUR COMMISSIONER, ODISHA	ADITYA MISHRA VS	// () //
279	D-WP(C)/47385/2025 WP(C)/33312/2025	DEBASISH MAHAPATRA VS STATE OF ODISHA	PRABIN DAS VS	// () //
280	D-WP(C)/47723/2025 WP(C)/33313/2025	KRANTI PADHAN VS VICE CHANCELLOR, RAVENSHAW UNIVERSITY, CUTTACK	SUKANTA KUMAR NAYAK (2) VS	// () //
281	D-WP(C)/47671/2025 WP(C)/33314/2025	SURESH KUMAR PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
282	D-WP(C)/47582/2025 WP(C)/33315/2025	SIMANCHAL SWAIN VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// () //
283	D-WP(C)/46410/2025 WP(C)/33316/2025	M/S. SKD ASSOCIATES, CUTTACK VS REVIEW COMMITTEE, UNION BANK OF INDIA, MUMBAI	PRABHAT KUMAR DASH VS	// () //

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284	D-WP(C)/46529/2025 WP(C)/33317/2025	PUSPALATA PAIKARAY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
285	D-WP(C)/46371/2025 WP(C)/33318/2025	BALMIKI NAIK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
286	D-WP(C)/46551/2025 WP(C)/33319/2025	KSHIROD PRASAD MEHER VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
287	D-WP(C)/47044/2025 WP(C)/33320/2025	SUPRIYA DEVI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
288	D-WP(C)/47748/2025 WP(C)/33321/2025	BIBHUTI KUMAR KARKARA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
289	D-WP(C)/48023/2025 WP(C)/33322/2025	SWORUP MOHANTY VS AXIS BANK LTD, KHURDA	PRASANTA KUMAR SATAPATHY VS	// 0 //
290	D-WP(C)/47186/2025 WP(C)/33323/2025	SUDHANSU SEKHAR DASH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
291	D-WP(C)/46583/2025 WP(C)/33324/2025	RAMACHANDRA PATTANAIAK VS STATE OF ODISHA	BHARAT JALLI VS	// 0 //
292	D-WP(C)/47853/2025 WP(C)/33325/2025	DIGBIJAYA JENA VS CHAIRMAN, ODISHA GRAMYA BANK, GANDAMUNDA, BHUBANESWAR	AKSHAYA KUMAR JENA VS	// 0 //
293	D-WP(C)/47194/2025 WP(C)/33326/2025	BASANTI HEMBRAM VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
294	D-WP(C)/46735/2025 WP(C)/33327/2025	NIRAKARA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
295	D-WP(C)/47670/2025	CHATURBHUJA NAIK	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/33328/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/47707/2025 WP(C)/33329/2025	KUNA KHOSALA VS STATE TAX OFFICER, CT AND GST, KORAPUT CIRCLE	ITISHREE TRIPATHY VS	// 0 //
297	D-WP(C)/47195/2025 WP(C)/33330/2025	KALIBGA POLY PACK PVT. LYD., KHURDA VS CHIEF MANAGER CUM AUTHORIZED OFFICER ASSET RECOVERY BRANCH RO CUTTACK. UNION BANK OF INDIA, KHURDA	ANUP UDAYA SENAPATI VS	// 0 //
298	D-WP(C)/46736/2025 WP(C)/33331/2025	BASANTA KUMAR DANDAPAT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
299	D-WP(C)/47305/2025 WP(C)/33332/2025	PRADEEP KUMAR MOHANTA VS THE INSPECTOR GENERAL OF REGISTRATEION, ODISHA, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
300	D-WP(C)/47850/2025 WP(C)/33333/2025	DURGA SANKAR MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
301	D-WP(C)/48028/2025 WP(C)/33334/2025	MR.RADHA MOHAN VS PUNJAB NATIONAL BANK, KHORDHA	RABI NARAYAN MOHANTY VS	// 0 //
302	D-WP(C)/46724/2025 WP(C)/33335/2025	SUMAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// 0 //
303	D-WP(C)/47683/2025 WP(C)/33336/2025	DEBANANDA NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
304	D-WP(C)/47953/2025 WP(C)/33337/2025	RAMA KRUSHNA SAHU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
305	D-WP(C)/47667/2025 WP(C)/33338/2025	AMINA CHARAN NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
306	D-WP(C)/47637/2025 WP(C)/33339/2025	GIRIDHARI AGRAWALA VS	SATYAJIT MOHAPATRA (2) VS	// 0

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307	D-WP(C)/47580/2025 WP(C)/33340/2025	STATE OF ODISHA DEBADUTTA MOHANTY VS NABANITA SAHOO	RAKESH KUMAR MALLICK VS	// // ()
308	D-WP(C)/47686/2025 WP(C)/33341/2025	DUSMANTA PENTHEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
309	D-WP(C)/48015/2025 WP(C)/33342/2025	A. NABIN CHANDRA REDDY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// ()
310	D-WP(C)/46785/2025 WP(C)/33343/2025	BHARAT SWAIN VS M/S JANA SMALL FINANCE BANK LIMITED, PATNA	SURESH KUMAR PANDA VS	// ()
311	D-WP(C)/45287/2025 WP(C)/33344/2025	BIPIN BEHERA VS STATE OF ODISHA	SWETALANA DAS VS	// ()
312	D-WP(C)/47662/2025 WP(C)/33345/2025	NIRANJAN NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
313	D-WP(C)/48016/2025 WP(C)/33346/2025	A.DILIP KUMAR REDDY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// ()
314	D-WP(C)/47209/2025 WP(C)/33347/2025	PANCHANAN SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
315	D-WP(C)/47993/2025 WP(C)/33348/2025	KALPANA UTTARA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// ()
316	D-WP(C)/48017/2025 WP(C)/33349/2025	UCHHAB NAIK VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// ()
317	D-WP(C)/47914/2025 WP(C)/33350/2025	JEETESH RANJAN BEHERA VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// ()

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318	D-WP(C)/45006/2025 WP(C)/33351/2025	JOGINDRA RAJAHANSA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
319	D-WP(C)/44980/2025 WP(C)/33352/2025	MANAS RANJAN TRIPATHY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
320	D-WP(C)/47693/2025 WP(C)/33353/2025	JANARDAN HEMBRAM VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
321	D-WP(C)/47664/2025 WP(C)/33354/2025	RAMESH CHANDRA DALEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
322	D-WP(C)/47868/2025 WP(C)/33355/2025	SEBASISH JENA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
323	D-WP(C)/47767/2025 WP(C)/33356/2025	NIRAKARA BHOLA VS VICE-CHANCELLOR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SATYANARYAN MOHAPATRA VS	// 0 //
324	D-WP(C)/44570/2025 WP(C)/33357/2025	SESHADEV NANDA VS BRANCH MANAGER, BAJAJ ALLIANZE LIFE INSURANCE COMPANY, BHUBANESWAR	GOKULANANDA PADHI VS	// 0 //
325	D-WP(C)/47876/2025 WP(C)/33358/2025	NARENDRA NAYAK VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
326	D-WP(C)/47660/2025 WP(C)/33359/2025	PRAMOD KUMAR PADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
327	D-WP(C)/47045/2025 WP(C)/33360/2025	SURESH CHANDRA PADHY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
328	D-WP(C)/47359/2025 WP(C)/33361/2025	SATYANARAYAN ROUL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
329	D-WP(C)/46751/2025	KUNIRANI PRADHAN	HRUDANANDA MOHAPATRA	//

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	WP(C)/33362/2025	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/46752/2025 WP(C)/33363/2025	AMITA MOHAPATRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //
331	D-WP(C)/46753/2025 WP(C)/33364/2025	CHANDRA KUMAR PADHI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //
332	D-WP(C)/47281/2025 WP(C)/33365/2025	PRADEEP MUDI VS STATE OF ODISHA	APARESH BHOI VS	// () //
333	D-WP(C)/47773/2025 WP(C)/33366/2025	RUDRA PRASANNA MISHRA VS BANK OF BARODA, VADODARA	SAYANTAN PANDA VS	// () //
334	D-WPCRL/33788/2025 WPCRL/158/2025	SRIBATSHA KUMAR MALLICK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KUAKHIA /426 /2024 () //
335	D-ABLAPL/34761/2025 ABLAPL/13430/2025	SK. JAWED AKBAL VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	GHASIPURA /309 /2025 () //
336	D-ABLAPL/35152/2025 ABLAPL/13431/2025	SURJYAKANTA SAHOO @ PAPUN VS STATE OF ODISHA	PRAKASH KUMAR MUDULI VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack)
337	D-ABLAPL/35213/2025 ABLAPL/13432/2025	RANJAN NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	2(A)CC/0000071/2025 NANDIPADA /316 /2025 () //
338	D-ABLAPL/35247/2025 ABLAPL/13433/2025	RANJIT BEHERA @ RANJIT KUMAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	KAKATAPUR /311 /2025 () //
339	D-ABLAPL/34403/2025 ABLAPL/13434/2025	SHANTILATA MANDAL VS STATE OF ODISHA	LAXMIDHAR DASH VS	/ /0 J.M.F.C.,JATNI(Khordha)
340	D-ABLAPL/35303/2025 ABLAPL/13435/2025	BABULA@ BISWAJIT MOHAPATRA VS	ASIT KUMAR OTTA VS	2(A)CC/0000016/2025 BAISINGA /100 /2025 ()

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341	D-ABLAPL/35328/2025 ABLAPL/13436/2025	STATE OF ODISHA MAHESH MAHAPALIA @ MAHESH MAHAPATRA VS STATE OF ODISHA	DILIP KUMAR MISRA VS	// AIRPORT /401 /2025 ()
342	D-ABLAPL/35307/2025 ABLAPL/13437/2025	BASU @ LAXMIDHAR BISWAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// KONARK /139 /2025 ()
343	D-ABLAPL/35309/2025 ABLAPL/13438/2025	BARAJU @ BRAJU BARIK VS STATE OF ODISHA	MANORANJAN DAS VS	// NIHALPRASAD /305 /2025 ()
344	D-ABLAPL/35327/2025 ABLAPL/13439/2025	ALOK KUMAR NARENDRA @ BAGHA NARENDRA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// DELANGA /56 /2017 ()
345	D-ABLAPL/35337/2025 ABLAPL/13440/2025	DEEPAK MUDULI VS STATE OF ODISHA	SIRISH CHANDRA TRIPATHY VS	// GOPALPRASAD /266 /2025 ()
346	D-ABLAPL/30397/2025 ABLAPL/13441/2025	K. MONALISHA ACHARY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// BHAWANIPATNA TOWN /258 /2025 ()
347	D-ABLAPL/35395/2025 ABLAPL/13442/2025	SACHITANANDA PANIGRAHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
348	D-ABLAPL/34908/2025 ABLAPL/13443/2025	PRAMOD CHANDRA PRADHAN @ PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// BHARATPUR PS /437 /2025 ()
349	D-ABLAPL/35396/2025 ABLAPL/13444/2025	SHYAM SUNDAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
350	D-ABLAPL/35102/2025 ABLAPL/13445/2025	DIBYASINGH ROUL VS STATE OF ODISHA	BHARAT JALLI VS	// DHENKANAL TOWN /820 /2025 ()
351	D-ABLAPL/35399/2025 ABLAPL/13446/2025	DEBASISH PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// MARKAT NAGAR /192 /2025 ()

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352	D-ABLAPL/35118/2025 ABLAPL/13447/2025	SWARNALATA SAHOO VS STATE OF ODISHA	MANOJ KUMAR PATI VS	KAKATAPUR /311 /2025 () //
353	D-ABLAPL/35402/2025 ABLAPL/13448/2025	SUDHAKAR MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SORO /910 /2025 () //
354	D-ABLAPL/35179/2025 ABLAPL/13449/2025	BALARAM PRASAD SUBUDHI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	DIGAPAHANDI /358 /2025 () //
355	D-ABLAPL/35408/2025 ABLAPL/13450/2025	ABHISHEK PANDEY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /241 /2025 () //
356	D-ABLAPL/35198/2025 ABLAPL/13451/2025	BABUL @ ROHIT DEHURI VS STATE OF ODISHA	AMIYA RANJAN SETHY VS	BHARATPUR PS /699 /2025 () //
357	D-ABLAPL/35413/2025 ABLAPL/13452/2025	BULU@ SUBHAM SOURAV NAIK VS STATE OF ODISHA	KEDARNATH SAHOO VS	CHHENDIPADA /563 /2025 () //
358	D-ABLAPL/35416/2025 ABLAPL/13453/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /341 /2025 () //
359	D-ABLAPL/35311/2025 ABLAPL/13454/2025	JITU BINDHANI @ ASHIK BINDHANI VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /151 /2023 () //
360	D-ABLAPL/32622/2025 ABLAPL/13455/2025	ASHOK BENIA VS STATE OF ODISHA	SOMA PATNAIK VS	MUDANPUR RAMPUR /83 /2024 () //
361	D-ABLAPL/35338/2025 ABLAPL/13456/2025	KULU SAHU @ SRIKANTA SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /426 /2025 () //
362	D-ABLAPL/35356/2025 ABLAPL/13457/2025	KAMALENDU DAS VS STATE OF ODISHA	SIDDHESWAR BAUG VS	KALINGA NAGAR /407 /2025 () //
363	D-ABLAPL/35569/2025	SEKHAR CHANDRA MISHRA @ SEKHAR MISHRA	ASHESH KUMAR PRUSTY	MAHILA P.S.(BBSR) /354 /2025

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	ABLAPL/13458/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/33150/2025 ABLAPL/13459/2025	SACHHIDANANDA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHANDAGIRI P.S. /752 /2025 () //
365	D-ABLAPL/35357/2025 ABLAPL/13460/2025	BALARAM ROUT VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BAMBARI /203 /2025 () //
366	D-ABLAPL/35370/2025 ABLAPL/13461/2025	SUVENDU SAHU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KUNDHEIGOLA /54 /2025 () //
367	D-ABLAPL/35425/2025 ABLAPL/13462/2025	ABDUL WAZID KHAN @ RAJA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /482 /2025 () //
368	D-ABLAPL/35431/2025 ABLAPL/13463/2025	SARAT KUMAR SAHU @ SARAT CHANDRA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KISINDA /75 /2025 () //
369	D-ABLAPL/35433/2025 ABLAPL/13464/2025	MUKESH KUMAR NAG @ MUKESH NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000024/2025
370	D-ABLAPL/29463/2025 ABLAPL/13465/2025	BHIMSEN SAHOO VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	BASELI SAHI PS /99 /2018 () //
371	D-ABLAPL/35323/2025 ABLAPL/13466/2025	RANJIT BISWAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	KAKATAPUR /322 /2025 CIVIL JUDGE (JD)-CUM-JMFC, KAKATP GR/0000346/2025
372	D-ABLAPL/35271/2025 ABLAPL/13467/2025	SANJAYA KUMAR GHOSH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BANARAPAL /110 /2024 () //
373	D-ABLAPL/35273/2025 ABLAPL/13468/2025	MUNA SAHOO @ SAROJ KUMAR SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BANARAPAL /110 /2024 () //
374	D-ABLAPL/35484/2025 ABLAPL/13469/2025	BIPIN @ BIPIN BIHARI MALLA VS	PRANAY KUMAR MAHARAJ VS	FATEGARH /319 /2025 ()

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STATE OF ODISHA

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